

Office of the Registrar in-charge of Nezarath Department
District Judge's Court, Purba Bardhaman

Notice Inviting Quotation No. 05 Date 1, Burdwan the 5th February, 2021

Corrigendum

of this office Notice Inviting Quotation nos. 02 & 03
both dated 03-02-2021

Item no. 17 of this office earlier Notice Inviting Quotation no.
02 & 03 both dated 03-02-2021 shall be read as :-

'Properly received quotations will be opened on 02-30 p.m. on 22-02-2021'

In lieu of

'Properly received quotations will be opened on 02-30 p.m. on 21-02-2021'

Inform all concerned.



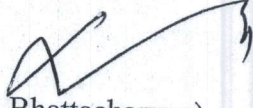
(Kuntal Bhattacharyya)

Registrar-in-charge of Nezarath Department,
District Judge's Court, Purba Bardhaman

Memo. No. 76 / IV-7 dated Burdwan the 05.02.2021

Copy forwarded for information and taking necessary action to :
forwarded for information and taking necessary action to:

1. The District Magistrate, Purba Bardhaman.
2. The Sabahadhipati, Zilla Parishad, Purba Bardhaman.
3. The Superintendent of Police, Purba Bardhaman.
4. The CMO, Purba Bardhaman.
5. The SDO, North / South, Purba Bardhaman.
6. The Secretary, Zilla Parishad, Purba Bardhaman.
7. The Chairman, Burdwan Municipality, Burdwan.
8. The Registrar in charge of Accounts Department, District Judge's Court, Burdwan.
9. The Chief Judicial Magistrate, Burdwan.
10. The Additional Chief Judicial Magistrate, Katwa / Kalna.
11. The Nodal Officer, Purba Bardhaman.
12. The Judge, in charge of Nezarath Department Civil Courts, Katwa / Kalna with a request to display the memo of Notice inviting Tender in the notice Board.
13. The System Officer / Assistant of E-court Project, Purba Bardhaman.



(Kuntal Bhattacharyya)

Registrar-in-charge of Nezarath Department,
District Judge's Court, Purba Bardhaman